

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 244 of 1996. (O.A. No. 767 of 1996)

Present : HON'BLE MR. JUSTICE A.K. CHATTERJEE, VICE CHAIRMAN.

HON'BLE MR. M.S. MUKHERJEE, MEMBER (A)

BANKIM CHANDRA DAS

VS.

UNION OF INDIA & ORS. (Mint)

For applicant : Mr. P.K. Munsal, Counsel.

For respondents : ~~Wmny~~ Mr. S.P. Kar, Counsel.

Date of Order: 9.8.1996.
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O R D E R

This M.A. has been moved as an unlisted motion.

Mr. Kar ~~XXXXX~~ appears for the respondents, nos. 1 to 3. None appears for Private-respondent. Mr. Munsal prays for Interim Order as prayed for in the application.

On hearing both the parties, we direct that, as an interim measure, the proposed selection in the vacancy of Wireman (Gr-I) of the private-respondent no. 4 (Shri Tapas Kr. Das) be stayed till the next date of admission hearing, which was fixed on 6/9/96, on which date the M.A. may be listed along with the O.A. 767/96. The respondents may file reply before a week of the date fixed.

Plain copy of this order may be given to the parties concerned.

MEMBER (A)

VICE CHAIRMAN